NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU, BENGALURU, HELD ON 30 - (- 201)

PRESENT:

SHRI RATAKONDA MURALI, MEMBER(J) AND

DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER

ZP 59/06

PETITION NUMBER

: TP 3/16

NAME OF THE PETITIONER(S)

DEVRAJ DHANARAM

NAME OF THE RESPONDENT(S)

: FIRE BRICKS & POTTERIES BYT.

58

: 397/398

N.

UNDER SECTION

DESIGNATION

SIGNATURE

8

S.NO. NAME(IN CAPITAL)

PHONE NUMBER

REPRESENTATION BY WHOM

Venkatesh R. BHAGAT

ADVOCATE 9468220515 ADVOCATE

FOR RITO8

Shri Venkatesh R. Bhagat, Law Chambers filed vakalat for Respondents No. 1 to 8. Shri C.K. Nanda Kumar filed v alakat for the petitioner.

For filing 2 sets of copies by both sides, time granted till 13.03.2017.

MEMBER (J)

MEMBER (T)